

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 131  
173/241- 242/PB/2019

**IN THE MATTER OF:**

Emaar Holding II  
Vs  
Emaar MGF Land Ltd. & Ors.

... Applicant / Petitioner

... Respondent

**Under Section 241-242.**

**Order delivered on 15.12.2020.**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

**ORDER**

Renotified to 17.12.2020.

Sd/-

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

15.12.2020  
Deepak Kumar